

Government of India  
Ministry of Development of North Eastern Region

**LOK SABHA**  
Unstarred Question No. 1549

To be answered on  
*Wednesday, November 27 2019/ Agrahayana 6, 1941 (Saka)*

**QUESTION**  
**North Eastern Council**

1549. SHRI VINCENT H. PALA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the number of posts sanctioned by the Government for the North Eastern Council;
- (b) the number of such posts vacant in the past five years;
- (c) the steps taken to ensure that these posts are filled at the earliest;
- (d) the number of workers employed on contractual basis; and
- (e) the plan of action to regularise the contractual staff?

**ANSWER**

**The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region**  
**[Dr. Jitendra Singh]**

(a) Two hundred two (202).

(b) Year wise details of such post remained vacant in past five years, are as under:

<b>Year</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>	<b>2018</b>	<b>2019</b>
<b>No. of Posts vacant as on 31<sup>st</sup> March</b>	58	61	75	80	71

- (c) Various steps to fill up the vacant posts occurred on account of direct recruitment and promotion at different levels have been taken in North Eastern Council with concerned recruiting agencies such as Union Public Service Commission and Staff Selection Commission for selection/recommendation of suitable candidates. Posts which are required to be filled up by deputation, the action for advertising the vacancies have been taken for selection of candidates through concerned recruiting agencies.
- (d) At present, total 26 employees are working on contractual basis in NEC Secretariat.
- (e) Contractual officials have been kept for a specific period and there is no proposal to regularise them.

\*\*\*\*\*